

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 76/MP/2019

Subject : Petition under section 79(1)(f) of the Electricity Act, 2003 for recovery of dues from the Respondent, Punjab State Power Corporation Limited.

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited

Respondents : Punjab State Power Corporation Limited

Date of Hearing : **23.11.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Puneet Jain, Advocate, RRVPNL
Shri Abhinav Gupta, Advocate, RRVPNL
Shri Hari Mohan Gupta, Advocate, RRVPNL
Shri Anand K. Ganesan, Advocate, PSPCL
Ms. Swapna Seshadri, Advocate, PSPCL
Shri Aman Nair, Advocate, PSPCL
Ms. Aditi Raghuvanshi, Advocate, PSPCL

Record of Proceedings

Case was called out for virtual hearing.

2. At the outset, the learned counsel for the Petitioner submitted that the efforts made by the Petitioner, to mutually resolve the issues between the parties, pursuant to the directions of the Commission vide ROP dated 15.4.2021, had failed as the Respondent rejected the same. The learned counsel, however, requested to adjourn the hearing and to grant permission to the Petitioner to file certain additional submission/ documents in the matter. The request of the learned counsel for the Petitioner was accepted and the Commission adjourned the hearing.

3. The learned counsel for the Respondent submitted that it may also be permitted to file its response to the additional submissions of the Petitioner.

4. The Petitioner is permitted to file the additional submission/ documents on or before 13.12.2021, after serving copy to the Respondent, who may file its response by 20.12.2021. The parties shall ensure completion of pleadings within the due date mentioned and no extension of time shall be granted.



5. The Petition shall be listed for hearing in due course for which separate notice will be issued to the parties.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

